



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Hearing by Video Conferencing

O.A. No.063/895/2021

Chandigarh, this the 23rd day of September 2021

HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)

(Through video conference from Central Administrative Tribunal Chandigarh Bench)

HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)

(Through video conference from Central Administrative Tribunal Bangalore Bench)

1. Sh. Jaspal Singh son of late Shri Pritam Singh, resident of village Gurshali, Post Office Badheri- Totu Tehsil and District Shimla - 171001, H.P.
2. Sh. Gian Chand son of late Shri Zulfi Ram, resident of village Gujreda (Godam) Post Office, Kangoo, Tehsil Nadaun District Hamirpur - 177040.
3. Sh. Babu Ram son of late Shri Ganga Ram, resident of village and post office Chhakoh, Tehsil Sadar, District Bilaspur HP- 174001.
4. Sh. Babu Ram son of late Shri Bhagat Ram, resident of Village Odda P/o Diggal, Tehsil Nalagarh District Solan- 173218, H.P.
5. Sh. Satinder Singh son of late Sh. Baynt Singh, resident of Rajakalan Post Office Garhdiwala District Hoshiapur, Punjab - 144207.
6. Sh. Rajinder Singh Negi son of late Shri Dharam Singh, resident of Phagli, District Shimla HP- 171004 (HP)
7. Smt. Sarita Bhardwaj wife of Shri Yash Pal Bhardwaj resident of Flat No. 511, ECO Green, Phase II, GBP, Dera Bassi (Punjab) - 140507.
8. Sh. Sant Ram Thakur son of Shri Beli Ram, resident of Village Soon, Post Office-Lagda Ghat, Tehsil Ramsahar, District Solan, H.P. Pincode- 174102.



9. Sh. Girish Chander Panthri son of late Shri Gunam Nand, resident of lane-14-B, House No. 44, Inderprath Colony, Nathapur Upper Dehradun (U.K.) Pincode 248005.

....Applicants

(BY: Sh. K.S. Thakur, Advocate)

Versus

1. The Union of India through its Secretary, Ministry of Urban Development, New Delhi, Pincode-110011.
2. The Director, Printing, Government of India Press, Shimla, Pincode-171004, H.P.

... .Respondents

O R D E R(Oral)

Per: SURESH KUMAR MONGA, MEMBER (J):

1. After arguing the matter for some time, learned counsel for the applicants has prayed for withdrawal of the Original Application along with Misc. Application No. 063/1733/2021 with liberty to file separate individual Original Applications on behalf of the applicants herein.
2. Accordingly, the Original Application and Misc. Application No. 063/1733/2021 are dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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